

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
Copies.

Report on :15-07-2024

Date : 15.07.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applic ant	C.C Typ e	Jud ge / Cou rt Nam e	C.C Applied For	Deal ing Sect ion	Se at
1	58915/ 2024	15.07.2 024	ABLAPL - 5008/2 024	M.K. SWAIN	C.O.		Order Dtd. 2024-07-11		(Se at No- )
2	58919/ 2024	15.07.2 024	ABLAPL - 4599/2 024	DR. S. K. KANUNGO	C.O.		Order Dtd. 2024-07-11	BAIL- 2	(Se at No- 7)
3	58920/ 2024	15.07.2 024	ABLAPL - 3975/2 024	MITHUN DAS	C.O.	COU RT NO. 2	Order Dtd. 2024-07-10		(Se at No- 7)
4	58922/ 2024	15.07.2 024	ABLAPL - 4018/2 024	SANTOSH KUMAR MOHANTY	C.O.	COU RT NO. 2	Order Dtd. 2024-07-09	BAIL- 1	(Se at No- 5)
5	58933/ 2024	15.07.2 024	CONTC- 3587/2 024	B. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-07-11		(Se at No- 5)
6	58934/ 2024	15.07.2 024	CONTC- 3586/2 024	B. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-07-11	CONTE MPT	(Se at No- 6)
7	58936/ 2024	15.07.2 024	CONTC- 3585/2 024	B. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-07-11	CONTE MPT	(Se at No- 5)
8	58937/ 2024	15.07.2 024	CONTC- 3584/2 024	B. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-07-11		(Se at No- 5)
9	58938/ 2024	15.07.2 024	WP (C) -	R.K.	C.O.	COU	Order Dtd. 2024-07-11	WRIT	(Se

	2024	024	15902/2024	BARIK		RT NO. 2		BRANCH (DIVISION BENCH-1)	at No-103)
10	58940/2024	15.07.2024	WA-761/2024	P.K. LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-07-11	WRIT APPEAL	(Seat No-7)
11	58941/2024	15.07.2024	WA-2423/2023	P. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-07-11	WRIT APPEAL	(Seat No-2)
12	58942/2024	15.07.2024	WP (C) - 35116/2023	P. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-07-11	WRIT BRANCH-4	(Seat No-17)
13	58943/2024	15.07.2024	WP (C) - 16308/2024	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-10	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
14	58944/2024	15.07.2024	WP (C) - 16480/2024	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
15	58945/2024	15.07.2024	CRLA-467/2018	S. PARIJA	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-5)
16	58948/2024	15.07.2024	CRLREV - 306/2024	L.D. SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-08-09	CRIMINAL REVISION	(Seat No-5)
17	58949/2024	15.07.2024	CRLREV - 294/2024	B.B. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	CRIMINAL REVISION	(Seat No-1)
18	58951/2024	15.07.2024	WP (C) - 15170/2024	ANIL KUMAR DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-48)
19	58952/2024	15.07.2024	CRLREV - 420/2023	P.N. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-06-20	CRIMINAL REVISION	(Seat No-5)

20	58953/2024	15.07.2024	CRLREV - 295/2024	B.B.ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	CRIMINAL REVISION	(Serial No-1)
21	58954/2024	15.07.2024	WP (C) - 15205/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-8	(Serial No-40)
22	58955/2024	15.07.2024	WP (C) - 15100/2024	A. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-6	(Serial No-26)
23	58956/2024	15.07.2024	WP (C) - 15223/2024	DIBAKAR SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-8	(Serial No-40)
24	58957/2024	15.07.2024	WP (C) - 15256/2024	SAMIR BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-8	(Serial No-40)
25	58959/2024	15.07.2024	WP (C) - 15287/2024	S P SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-8	(Serial No-40)
26	58960/2024	15.07.2024	WP (C) - 15288/2024	R CH ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-8	(Serial No-40)
27	58961/2024	15.07.2024	WP (C) - 13231/2024	R.R.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-20	WRIT BRANCH-2	(Serial No-45)
28	58962/2024	15.07.2024	WP (C) - 15322/2024	R K BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-1	(Serial No-3)
29	58963/2024	15.07.2024	WP (C) - 13231/2024	G. SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2024-08-20	WRIT BRANCH-2	(Serial No-45)
30	58965/2024	15.07.2024	WP (C) - 15332/2024	B K SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-13	WRIT BRANCH-1	(Serial No-3)
31	58966/2024	15.07.2024	WP (C) - 16316/2024	D.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	WRIT BRANCH-5	(Serial No-21)
32	58967/2024	15.07.2024	WP (C) - 16075/2024	D.K. MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-07-10	WRIT BRANCH-1	(Serial No-

						10			4)
33	58968/2024	15.07.2024	WP (C) - 15373/2024	P K LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-1	(Serial No-3)
34	58969/2024	15.07.2024	WP (C) - 16324/2024	D.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	WRIT BRANCH-5	(Serial No-21)
35	58970/2024	15.07.2024	WP (C) - 15720/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-6	(Serial No-16)
36	58971/2024	15.07.2024	WP (C) - 15993/2024	S.K. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	WRIT BRANCH-8	(Serial No-41)
37	58972/2024	15.07.2024	WP (C) - 16507/2024	P.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	WRIT BRANCH-7	(Serial No-18)
38	58973/2024	15.07.2024	WP (C) - 15723/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-6	(Serial No-16)
39	58975/2024	15.07.2024	WP (C) - 14610/2024	M.K. RATH	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-2	(Serial No-6)
40	58976/2024	15.07.2024	WP (C) - 15091/2024	M.R. ROUSTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-6	(Serial No-26)
41	58977/2024	15.07.2024	WP (C) - 15739/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-6	(Serial No-16)
42	58978/2024	15.07.2024	WP (C) - 15837/2024	D. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	WRIT BRANCH-7	(Serial No-15)
43	58980/2024	15.07.2024	WP (C) - 15850/2024	S. DASH	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	WRIT BRANCH-7	(Serial No-15)
44	58981/2024	15.07.2024	WP (C) - 15939/2024	A P SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-8	(Serial No-41)
45	58982/2024	15.07.2024	WP (C) - 15856/2024	D. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	WRIT BRANCH	(Serial No-)

			2024			NO. 10		H-7	No- 15)
4 6	58983/ 2024	15.07.2 024	WP (C) - 15833/ 2024	Y. DAS	C.O.	COU RT NO. 10	Order Dtd. 2024-07-10	WRIT BRANC H-7	(Se at No- 15)
4 7	58984/ 2024	15.07.2 024	WP (C) - 12636/ 2024	G D MALLICK	C.O.	COU RT NO. 10	Order Dtd. 2024-07-11	WRIT BRANC H-3	(Se at No- 13)
4 8	58985/ 2024	15.07.2 024	WP (C) - 15871/ 2024	B.CH. PANDA	C.O.	COU RT NO. 10	Order Dtd. 2024-07-10	WRIT BRANC H-7	(Se at No- 15)
4 9	58986/ 2024	15.07.2 024	WP (C) - 16079/ 2024	A K PANDA	C.O.	COU RT NO. 10	Order Dtd. 2024-07-11	WRIT BRANC H-1	(Se at No- 4)
5 0	58987/ 2024	15.07.2 024	WP (C) - 16282/ 2024	S.K. BEHERA	C.O.	COU RT NO. 10	Order Dtd. 2024-07-10	WRIT BRANC H-4	(Se at No- 46)
5 1	58988/ 2024	15.07.2 024	WP (C) - 16086/ 2024	A K PANDA	C.O.	COU RT NO. 10	Order Dtd. 2024-07-11	WRIT BRANC H-1	(Se at No- 4)
5 2	58989/ 2024	15.07.2 024	WP (C) - 16310/ 2024	J.K. MOHANTY	C.O.	COU RT NO. 10	Order Dtd. 2024-07-10	WRIT BRANC H-5	(Se at No- 21)
5 3	58990/ 2024	15.07.2 024	WP (C) - 16297/ 2024	TRILOCH AN BARIK	C.O.	COU RT NO. 10	Order Dtd. 2024-07-11	WRIT BRANC H-4	(Se at No- 46)
5 4	58991/ 2024	15.07.2 024	WP (C) - 14535/ 2024	S. BARIK	C.O.	COU RT NO. 10	Order Dtd. 2024-07-10	WRIT BRANC H-1	(Se at No- 1)
5 5	58992/ 2024	15.07.2 024	WP (C) - 14861/ 2024	B.K. PARDHI	C.O.	COU RT NO. 10	Order Dtd. 2024-07-10	WRIT BRANC H-4	(Se at No- 17)
5 6	58993/ 2024	15.07.2 024	WP (C) - 16487/ 2024	A K PANDA	C.O.	COU RT NO. 10	Order Dtd. 2024-07-11	WRIT BRANC H-6	(Se at No- 35)
5 7	58994/ 2024	15.07.2 024	WP (C) - 14861/ 2024	SANGRAM KUMAR SINGH	C.O.	COU RT NO. 10	Order Dtd. 2024-07-10	WRIT BRANC H-4	(Se at No- 17)
5	58995/	15.07.2	WP (C) -	B.C.	C.O.	COU	Order Dtd. 2024-08-20	WRIT	(Se

8	2024	024	183/2024	PANDA		RT NO. 6		BRANCH-8	at No-41)
59	58996/2024	15.07.2024	WP (C) - 16539/2024	S. P. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-08-13	WRIT BRANCH-7	(Se at No-18)
60	58997/2024	15.07.2024	WP (C) - 21963/2022	H. K. MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2024-07-09	WRIT BRANCH-1	(Se at No-4)
61	58998/2024	15.07.2024	WP (C) - 16516/2024	B. K. PATI	C.O.	COURT NO. 6	Order Dtd. 2024-07-18	WRIT BRANCH-7	(Se at No-18)
62	58999/2024	15.07.2024	BLAPL-6546/2024	SAMIR BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-07-12	BAIL-2	(Se at No-11)
63	59000/2024	15.07.2024	WP (C) - 6844/2015	B. K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-07-09	WRIT BRANCH-2	(Se at No-7)
64	59001/2024	15.07.2024	WP (C) - 6844/2015	R. CH. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-07-09	WRIT BRANCH-2	(Se at No-7)
65	59002/2024	15.07.2024	BLAPL-5414/2021	BIJAYA KUMAR RAGADA, M/S. BHARAT BHUSAN ROUTHAY	C.O.	COURT NO. 6	Order Dtd. 2023-01-20	BAIL-1	(Se at No-1)
66	59003/2024	15.07.2024	BLAPL-5413/2021	M. K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2023-01-20	BAIL-1	(Se at No-1)
67	59004/2024	15.07.2024	WP (C) - 4969/2013	S. DASH	C.O.	COURT NO. 5	Order Dtd. 2024-07-09	WRIT BRANCH-2	(Se at No-9)
68	59005/2024	15.07.2024	WP (C) - 4969/2013	P. K. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-07-09	WRIT BRANCH-2	(Se at No-9)
69	59006/2024	15.07.2024	ABLAPL - 6802/2024	DILLIP RAY	C.O.	COURT NO. 5	Order Dtd. 2024-07-11		(Se at No-9)
7	59007/	15.07.2	WP (C) -	JUDHIST	C.O.	COU	Order Dtd. 2024-07-12	WRIT	(Se

0	2024	024	16304/2024	HIR SAHOO		RT NO. 5		BRANCH-5	at No-21)
71	59008/2024	15.07.2024	WP (C) - 16112/2024	L.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-09-23	WRIT BRANCH-2	(Se at No-8)
72	59009/2024	15.07.2024	WP (C) - 16144/2024	S.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-12	WRIT BRANCH-2	(Se at No-8)
73	59010/2024	15.07.2024	WP (C) - 16237/2024	MITHUN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-12	WRIT BRANCH-4	(Se at No-46)
74	59011/2024	15.07.2024	WP (C) - 16397/2024	G.C. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-07-12	WRIT BRANCH-5	(Se at No-21)
75	59012/2024	15.07.2024	WP (C) - 16614/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-12	WRIT BRANCH-8	(Se at No-42)
76	59013/2024	15.07.2024	WP (C) - 16679/2024	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-12	WRIT BRANCH-8	(Se at No-42)
77	59015/2024	15.07.2024	WP (C) - 15631/2024	M. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-12	WRIT BRANCH-4	(Se at No-17)
78	59016/2024	15.07.2024	WP (C) - 10225/2024	S.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANCH-7	(Se at No-5)
79	59017/2024	15.07.2024	CRLREV - 286/2024	P.K. BARIK	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Se at No-1)
80	59018/2024	15.07.2024	WP (C) - 16306/2024	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-07-12	WRIT BRANCH-5	(Se at No-21)
81	59019/2024	15.07.2024	ABLAPL - 16039/2021	P.K. LENKA	C.O.	COURT NO. 5	Order Dtd. 2022-01-12	BAIL-1	(Se at No-8)
82	59020/2024	15.07.2024	ABLAPL - 6499/2022	P. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2022-07-06	BAIL-1	(Se at No-1)

83	59021/2024	15.07.2024	BLAPL-8176/2023	A.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-07-12	BAIL-1	(Serial No-6)
84	59022/2024	15.07.2024	BLAPL-5384/2024	R. K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-07-11	BAIL-2	(Serial No-12)
85	59023/2024	15.07.2024	BLAPL-6047/2023	PRAMOD KUMAR JENA	C.O.	COURT NO. 5	Order Dtd. 2024-07-12	BAIL-2	(Serial No-11)
86	59024/2024	15.07.2024	BLAPL-172/2023	S. CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 2024-07-12	BAIL-1	(Serial No-6)
87	59025/2024	15.07.2024	BLAPL-7980/2022	P.K. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-05-17	BAIL-2	(Serial No-8)
88	59026/2024	15.07.2024	ABLAPL-1418/2022	S. SAMAL	C.O.	COURT NO. 5	Order Dtd. 2022-04-20	CRIMINAL MISC	(Serial No-18)
89	59027/2024	15.07.2024	ABLAPL-5044/2024	S DASH	C.O.	COURT NO. 5	Order Dtd. 2024-07-11		(Serial No-18)
90	59028/2024	15.07.2024	ABLAPL-3902/2024	A.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-07-10		(Serial No-18)
91	59029/2024	15.07.2024	BLAPL-6924/2023	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	BAIL-1	(Serial No-1)
92	59030/2024	15.07.2024	ABLAPL-4964/2024	S.K. BHANAJDEO	C.O.	COURT NO. 2	Order Dtd. 2024-07-10	BAIL-1	(Serial No-1)
93	59031/2024	15.07.2024	CMP-289/2024	G.R. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-09	WRIT BRANCH-8	(Serial No-39)
94	59032/2024	15.07.2024	CRLREV-930/2013	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	CRIMINAL REVISION	(Serial No-2)
95	59033/2024	15.07.2024	CRLREV-7/2012	S. MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-07-11	CRIMINAL REVIS	(Serial No-

						2		ION	4)
96	59034/2024	15.07.2024	CRLREV-140/2013	M/S.MAN OJ BEHARI DAS	C.O.	COURT NO. 2	Judgement Dtd. 2024-07-12	CRIMINAL REVISION	(Seat No-5)
97	59035/2024	15.07.2024	ABLAPL-3986/2024	S DASH	C.O.	COURT NO. 2	Order Dtd. 2024-07-10		(Seat No-5)
98	59036/2024	15.07.2024	CRLMC-2405/2024	S. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-09	CRIMINAL MISC	(Seat No-4)
99	59037/2024	15.07.2024	CRLMC-2498/2024	S.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-11		(Seat No-4)
100	59040/2024	15.07.2024	BLAPL-4519/2024	R.K. ROUSTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	BAIL-1	(Seat No-2)
101	59042/2024	15.07.2024	BLAPL-4519/2024	R.K. ROUSTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	BAIL-1	(Seat No-2)
102	59044/2024	15.07.2024	BLAPL-2693/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Seat No-2)
103	59045/2024	15.07.2024	BLAPL-3773/2024	J.P. KAR	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Seat No-2)
104	59048/2024	15.07.2024	BLAPL-4462/2024	N.K. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	BAIL-2	(Seat No-9)
105	59049/2024	15.07.2024	ABLAPL-5487/2024	P.K. JENA	C.O.	COURT NO. 5	Order Dtd. 2024-07-12		(Seat No-9)
106	59050/2024	15.07.2024	ABLAPL-5492/2024	P.K. LENKA	C.O.	COURT NO. 5	Order Dtd. 2024-07-12		(Seat No-9)
107	59051/2024	15.07.2024	ABLAPL-5227/2024	C.R. KAR	C.O.	COURT NO. 5	Order Dtd. 2024-07-12		(Seat No-9)
108	59052/2024	15.07.2024	ABLAPL-	C.R. KAR	C.O.	COURT	Order Dtd. 2024-07-12	BAIL-2	(Seat

8			5228/2024			NO. 5			No-11)
109	59053/2024	15.07.2024	CRLREV - 215/2011	G. SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2024-06-20	CRIMINAL REVISION	(Serial No-1)
110	59054/2024	15.07.2024	ABLAPL - 5502/2024	S MOHANTY	C.O.	COURT NO. 5			(Serial No-1)
111	59055/2024	15.07.2024	CRLMC-1247/2024	U. KUMA	C.O.	COURT NO. 5	Order Dtd. 2024-06-20	CRIMINAL MISC	(Serial No-5)
112	59056/2024	15.07.2024	CRLMC-3696/2023	PRATIK DASH	C.O.	COURT NO. 5	Order Dtd. 2024-06-20	CRIMINAL MISC	(Serial No-5)
113	59057/2024	15.07.2024	ABLAPL - 5217/2024	M.K. PANI	C.O.	COURT NO. 5	Order Dtd. 2024-07-12		(Serial No-5)
114	59058/2024	15.07.2024	CRLMC-1234/2024	M. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-06-20	CRIMINAL MISC	(Serial No-5)
115	59059/2024	15.07.2024	CRLMC-8/2023	S. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-06-20	CRIMINAL MISC	(Serial No-1)
116	59060/2024	15.07.2024	CMP-1210/2023	S.K. SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-07-12	WRIT BRANCH-1	(Serial No-49)
117	59061/2024	15.07.2024	CMP-1219/2023	S.K. SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-07-12	WRIT BRANCH-1	(Serial No-49)
118	59062/2024	15.07.2024	CMAPL-125/2024	CHHABI RANA	C.O.	COURT NO. 20	Order Dtd. 2024-09-20	M.J.C .	(Serial No-3)
119	59063/2024	15.07.2024	CMP-786/2019	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-07-11	WRIT BRANCH-8	(Serial No-39)
120	59064/2024	15.07.2024	CMP-786/2019	P.R. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-07-11	WRIT BRANCH-8	(Serial No-39)
1	59065/	15.07.2	ABLAPL	M.N.	C.O.	COU	Order Dtd. 2024-07-11	BAIL-	(Se

2 1	2024	024	- 4428/2 024	MOHANTY		RT NO. 20		2	at No- 12)
1 2 2	59066/ 2024	15.07.2 024	ABLAPL - 6702/2 024	B DAS	C.O.	COU RT NO. 20	Order Dtd. 2024-07-11		(Se at No- 12)
1 2 3	59067/ 2024	15.07.2 024	ABLAPL - 6673/2 024	ARATI SAHOO	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12		(Se at No- 12)
1 2 4	59070/ 2024	15.07.2 024	CONTC- 3000/2 024	PRAKASH KUMAR JENA	C.O.	COU RT NO. 20	Order Dtd. 2024-04-25		(Se at No- 12)
1 2 5	59072/ 2024	15.07.2 024	WP (C) - 16710/ 2024	SHARMIS THA SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 30)
1 2 6	59073/ 2024	15.07.2 024	WP (C) - 16707/ 2024	SHARMIS THA SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 30)
1 2 7	59074/ 2024	15.07.2 024	WP (C) - 16727/ 2024	SHARMIS THA SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 30)
1 2 8	59075/ 2024	15.07.2 024	WP (C) - 16724/ 2024	SHARMIS THA SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 30)
1 2 9	59080/ 2024	15.07.2 024	WP (C) - 16698/ 2024	SHARMIS THA SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-8	(Se at No- 42)
1 3 0	59081/ 2024	15.07.2 024	WP (C) - 16683/ 2024	SHARMIS THA SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-8	(Se at No- 42)
1 3 1	59082/ 2024	15.07.2 024	WP (C) - 16686/ 2024	SHARMIS THA SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-8	(Se at No- 42)
1 3 2	59083/ 2024	15.07.2 024	ABLAPL - 6775/2 024	S BISWAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-11		(Se at No- 42)
1 3 3	59084/ 2024	15.07.2 024	WP (C) - 16691/ 2024	SHARMIS THA SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-8	(Se at No- 42)

134	59085/2024	15.07.2024	WP (C) - 16692/2024	SHARMIS THA SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-8	(Se at No- 42)
135	59086/2024	15.07.2024	WP (C) - 16693/2024	SHARMIS THA SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-8	(Se at No- 42)
136	59089/2024	15.07.2024	WP (C) - 16694/2024	SHARMIS THA SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-8	(Se at No- 42)
137	59090/2024	15.07.2024	WP (C) - 16715/2024	SHARMIS THA SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 30)
138	59092/2024	15.07.2024	WP (C) - 16716/2024	SHARMIS THA SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 30)
139	59093/2024	15.07.2024	WP (C) - 16722/2024	SHARMIS THA SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 30)
140	59102/2024	15.07.2024	WP (C) - 14474/2024	M. PAGAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110 )
141	59103/2024	15.07.2024	CMP- 626/2024	B.R. SENAPAT I	C.O.	COU RT NO. 14	Order Dtd. 2024-09-26	WRIT BRANC H-4	(Se at No- 37)
142	59104/2024	15.07.2024	WP (C) - 16231/2024	R.C. MUDULI	C.O.	COU RT NO. 20	Order Dtd. 2024-08-01	WRIT BRANC H-4	(Se at No- 46)
143	59105/2024	15.07.2024	WPC (OA C) - 2295/2017	D.K. MOHANTY	C.O.	COU RT NO. 20	Order Dtd. 2024-07-11	OA Branc h	(Se at No- 1)
144	59106/2024	15.07.2024	WP (C) - 5003/2016	D.SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
144	59107/2024	15.07.2024	WP (C) - 16652/	PK MOHANTY	C.O.	COU RT	Order Dtd. 2024-07-12	WRIT BRANC	(Se at

5			2024			NO. 20		H-8	No- 42)
1 4 6	59108/ 2024	15.07.2 024	WP (C) - 16723/ 2024	PK PATTANA YAK	C.O.	COU RT NO. 20	Order Dtd. 2024-07-12	WRIT BRANC H-1	(Se at No- 30)
1 4 7	59109/ 2024	15.07.2 024	WP (C) - 22396/ 2023	P. SAHOO	C.O.	COU RT NO. 20	Order Dtd. 2024-07-09	WRIT BRANC H-7	(Se at No- 55)
1 4 8	59110/ 2024	15.07.2 024	WP (C) - 11705/ 2024	J P KAR	C.O.	COU RT NO. 1	Order Dtd. 2024-08-20	WRIT BRANC H-1	(Se at No- 4)
1 4 9	59111/ 2024	15.07.2 024	WPC (OA C) - 223/20 18	M.R. SAHOO	C.O.	COU RT NO. 1	Order Dtd. 2022-01-20	OA Branc h	(Se at No- 1)
1 5 0	59112/ 2024	15.07.2 024	WP (C) - 16794/ 2024	PRASANJ IT BEHERA	C.O.	COU RT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111 )
1 5 1	59113/ 2024	15.07.2 024	WP (C) - 16794/ 2024	DEBENDR A SWAIN	C.O.	COU RT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111 )
1 5 2	59114/ 2024	15.07.2 024	WP (C) - 16542/ 2024	PADMANA VA JENA	C.O.	COU RT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
1 5 3	59115/ 2024	15.07.2 024	WP (C) - 16565/ 2024	M.R. RAUTRAY	C.O.	COU RT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H-7	(Se at No- 18)
1 5 4	59116/ 2024	15.07.2 024	WP (C) - 16498/ 2024	PADMANA VA JENA	C.O.	COU RT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108 )
1 5	59117/ 2024	15.07.2 024	WPC (OA C) -	G.D MALLICK	C.O.	COU RT	Order Dtd. 2024-07-11	OA Branc	(Se at

5			709/2018			NO. 1		h	No-1)
156	59118/2024	15.07.2024	WP (C) - 15552/2024	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
157	59119/2024	15.07.2024	WPC (OAC) - 3361/2017	S.K. GERU	C.O.	COURT NO. 1	Order Dtd. 2024-07-10	OA Branch	(Seat No-1)
158	59120/2024	15.07.2024	WPC (OAC) - 1392/2018	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-10	OA Branch	(Seat No-1)
159	59121/2024	15.07.2024	WP (C) - 1052/2024	A K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
160	59122/2024	15.07.2024	WP (C) - 36826/2023	M.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANCH-6	(Seat No-24)
161	59123/2024	15.07.2024	LAA-65/2019	M.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	FIRST APPEAL	(Seat No-5)
162	59124/2024	15.07.2024	LAA-65/2019	M.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	FIRST APPEAL	(Seat No-5)
163	59125/2024	15.07.2024	WP (C) - 16547/2024	H.K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANCH-7	(Seat No-18)
164	59126/2024	15.07.2024	WP (C) - 13912/2024	J.P. KAR	C.O.	COURT NO. 1		WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
165	59127/2024	15.07.2024	WP (C) - 12022/2024	G. JAYSHING	C.O.	COURT NO. 16	Order Dtd. 2024-08-12	WRIT BRANCH-5	(Seat No-47)
1	59128/	15.07.2	WP (C) -	S.BUDGA	C.O.	COU	Order Dtd. 2024-07-12	WRIT	(Se

6 6	2024	024	22318/ 2016	TA		RT NO. 16		BRANC H-3	at No- 14)
1 6 7	59129/ 2024	15.07.2 024	WP (C) - 16500/ 2024	C.R. KAR	C.O.	COU RT NO. 16	Order Dtd. 2024-07-12	WRIT BRANC H-6	(Se at No- 35)
1 6 8	59130/ 2024	15.07.2 024	WP (C) - 14827/ 2024	J.P. KAR	C.O.	COU RT NO. 16	Order Dtd. 2024-07-12	WRIT BRANC H-4	(Se at No- 17)
1 6 9	59131/ 2024	15.07.2 024	WP (C) - 17046/ 2022	DR. PURUSOT TAM CHULI	C.O.	COU RT NO. 16	Order Dtd. 2024-07-11	WRIT BRANC H-2	(Se at No- 6)
1 7 0	59132/ 2024	15.07.2 024	WP (C) - 16659/ 2024	P.R. SWAIN	C.O.	COU RT NO. 16	Order Dtd. 2024-07-12	WRIT BRANC H-8	(Se at No- 42)
1 7 1	59133/ 2024	15.07.2 024	FAO- 400/20 17	A.K. PANDA	C.O.	COU RT NO. 16	Order Dtd. 2024-07-12	MISC. APPEA L SEC.	(Se at No- 5)
1 7 2	59134/ 2024	15.07.2 024	CRLA- 91/202 4	J. PARDHAN	C.O.	COU RT NO. 7	Order Dtd. 2024-09-27	CRIMI NAL APPEA L	(Se at No- 10)
1 7 3	59135/ 2024	15.07.2 024	WP (C) - 15923/ 2024	S. BISWAL	C.O.	COU RT NO. 7	Order Dtd. 2024-07-10	WRIT BRANC H-8	(Se at No- 41)
1 7 4	59136/ 2024	15.07.2 024	WP (C) - 15923/ 2024	B.K. SETHI	C.O.	COU RT NO. 7	Order Dtd. 2024-07-10	WRIT BRANC H-8	(Se at No- 41)
1 7 5	59137/ 2024	15.07.2 024	WP (C) - 1632/2 020	T. SWAIN	C.O.	COU RT NO. 7	Order Dtd. 2024-07-09	WRIT BRANC H-8	(Se at No- 42)
1 7 6	59145/ 2024	15.07.2 024	ABLAPL - 1624/2 024	L C BEHERA	C.O.	COU RT NO. 2	Order Dtd. 2024-03-21		(Se at No- 42)
1 7 7	59149/ 2024	15.07.2 024	WP (C) - 11874/ 2024	R K BARIK	C.O.	COU RT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-2	(Se at No- 8)
1 7 8	59150/ 2024	15.07.2 024	WP (C) - 12345/ 2024	S MOHARAN A	C.O.	COU RT NO. 2	Order Dtd. 2024-07-12	WRIT BRANC H-8	(Se at No- 42)

179	59151/2024	15.07.2024	WP (C) - 14908/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANCH-5	(Serial No-20)
180	59152/2024	15.07.2024	WP (C) - 15579/2024	SOMNATH BARDHAN	C.O.	COURT NO. 2	Order Dtd. 2024-07-12	WRIT BRANCH-3	(Serial No-33)
181	59153/2024	15.07.2024	FAO-546/2023	BIKRAM BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-11-25	MISC. APPEAL SEC.	(Serial No-2)
182	59154/2024	15.07.2024	FAO-544/2023	BIKRAM BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-11-25	MISC. APPEAL SEC.	(Serial No-2)
183	59155/2024	15.07.2024	WP (C) - 9861/2024	R K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-12	WRIT BRANCH-3	(Serial No-28)
184	59156/2024	15.07.2024	WP (C) - 7754/2024	GHANASHYAM NAMTOAR	C.O.	COURT NO. 23	Order Dtd. 2024-08-27	WRIT BRANCH-3	(Serial No-13)
185	59157/2024	15.07.2024	CRLMC-1637/2024	K K NATH	C.O.	COURT NO. 23	Order Dtd. 2024-06-20	CRIMINAL MISC	(Serial No-4)
186	59158/2024	15.07.2024	CMP-703/2024	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-12	WRIT BRANCH-5	(Serial No-23)
187	59159/2024	15.07.2024	MATA-242/2024	RANJAN KUMAR ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-08-13		(Serial No-23)
188	59160/2024	15.07.2024	MATA-114/2019	S. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	FIRST APPEAL	(Serial No-1)
189	59161/2024	15.07.2024	LAA-65/2019	S. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	FIRST APPEAL	(Serial No-5)
190	59162/2024	15.07.2024	WP (C) - 21376/2014	M/S. DEBARAN JAN RAY	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANCH (DIVISION BENCH -1)	(Serial No-104)

191	59163/2024	15.07.2024	WP (C) - 15578/2024	J.R. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-08-02	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
192	59164/2024	15.07.2024	WP (C) - 15578/2024	D.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-02	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
193	59165/2024	15.07.2024	WP (C) - 15788/2024	S. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-01	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
194	59168/2024	15.07.2024	WP (C) - 13388/2024	J.R. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-08-02	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
195	59169/2024	15.07.2024	BLAPL-4351/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-07-12		(Seat No-122)
196	59170/2024	15.07.2024	WP (C) - 13388/2024	D.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-02	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
197	59172/2024	15.07.2024	WP (C) - 16586/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-02	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
198	59173/2024	15.07.2024	ABLAPL - 5922/2024	R. K. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2024-07-03		(Seat No-109)
1	59174/	15.07.2	CMP-	TRILOCH	C.O.	COU	Order Dtd. 2024-07-12	WRIT	(Se

99	2024	024	437/2024	AN PANIGRAHI		RT NO. 1		BRANCH-2	at No-6)
200	59175/2024	15.07.2024	CRLMC-4766/2023	R.R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-11-02	CRIMINAL MISC	(Se at No-3)
201	59177/2024	15.07.2024	ABLAPL - 4347/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-07		(Se at No-3)
202	59178/2024	15.07.2024	CRLA-609/2022	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-07-15	CRIMINAL APPEAL	(Se at No-7)
203	59179/2024	15.07.2024	ABLAPL - 4570/2024	SAMARENDRA MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-7)
204	59180/2024	15.07.2024	ABLAPL - 5757/2024	MOHAN KUMAR SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Se at No-7)
205	59181/2024	15.07.2024	ABLAPL - 3581/2024	R R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Se at No-7)
206	59182/2024	15.07.2024	ABLAPL - 2116/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Se at No-7)
207	59183/2024	15.07.2024	ABLAPL - 3357/2024	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-07-12		(Se at No-7)
208	58897/2024	15.07.2024	CRLMC-2406/2024	ASHWARIYA DASH	GENERAL		Order Dtd. 2024-07-09		(Se at No-7)
209	58898/2024	15.07.2024	RPFAM-26/2020	RAJENDRA N.ROUT	GENERAL		Order Dtd. 2024-07-11	FIRST APPEAL	(Se at No-1)
210	58899/2024	15.07.2024	WP (C) - 10308/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH-8	(Se at No-39)
211	58900/2024	15.07.2024	WP (C) - 1904/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-01	WRIT BRANCH (DIVI)	(Se at No-115)

								SION BENCH -2)	)
2 1 2	58901/ 2024	15.07.2 024	WP (C) - 8861/2 024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121 )
2 1 3	58903/ 2024	15.07.2 024	WP (C) - 9712/2 024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-06-28	WRIT BRANC H-2	(Se at No- 34)
2 1 4	58908/ 2024	15.07.2 024	WP (C) - 7776/2 024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-06-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
2 1 5	58912/ 2024	15.07.2 024	WP (C) - 3281/2 024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-02-22	WRIT BRANC H-1	(Se at No- 4)
2 1 6	58917/ 2024	15.07.2 024	WP (C) - 334/20 24	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-06-24	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120 )
2 1 7	58924/ 2024	15.07.2 024	WP (C) - 16588/ 2024	ASUTOSH ROUT	GENE RAL		Order Dtd. 2024-07-11	WRIT BRANC H-7	(Se at No- 18)
2 1 8	58929/ 2024	15.07.2 024	WP (C) - 15746/ 2024	MANAS PATI	GENE RAL		Order Dtd. 2024-07-11	WRIT BRANC H-6	(Se at No- 16)
2 1 9	58931/ 2024	15.07.2 024	WPC (OA C) - 394/20 15	SWAPNIL ROY	GENE RAL		Order Dtd. 2024-06-28	OA Branc h	(Se at No- 1)
2 2 0	58932/ 2024	15.07.2 024	WP (C) - 34833/ 2020	SURYA NARAYAN BEHERA	GENE RAL		Petition With Annexures	WRIT BRANC H-4	(Se at No- 19)
2 2 1	58935/ 2024	15.07.2 024	WP (C) - 24832/ 2020	SURYA NARAYAN BEHERA	GENE RAL		Petition With Annexures		(Se at No- 19)

2 2 2	58939/ 2024	15.07.2 024	WP (C) - 15843/ 2021	SURYA NARAYAN BEHERA	GENE RAL		Petition With Annexures	WRIT BRANC H-2	(Se at No- 9)
2 2 3	58946/ 2024	15.07.2 024	RSA- 319/20 23	PRASANT A KUMAR PATRI	GENE RAL		Order Dtd. 2024-06-25	SECON D APPEA L	(Se at No- 1)
2 2 4	58947/ 2024	15.07.2 024	CRLMC- 3696/2 023	PRASANT A KUMAR PATRI	GENE RAL		Judgement Dtd. 2024-06-20	CRIMI NAL MISC	(Se at No- 5)
2 2 5	58950/ 2024	15.07.2 024	WP (C) - 2406/2 022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-05-30	WRIT BRANC H-5	(Se at No- 21)
2 2 6	58958/ 2024	15.07.2 024	WP (C) - 14606/ 2021	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2021-04-29	WRIT BRANC H-2	(Se at No- 7)
2 2 7	58964/ 2024	15.07.2 024	WP (C) - 12065/ 2023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-07-10	WRIT BRANC H-3	(Se at No- 33)
2 2 8	58974/ 2024	15.07.2 024	WP (C) - 3723/2 024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-07-02	WRIT BRANC H-7	(Se at No- 18)
2 2 9	58979/ 2024	15.07.2 024	WP (C) - 6397/2 024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03-20	WRIT BRANC H-3	(Se at No- 33)
2 3 0	59014/ 2024	15.07.2 024	WP (C) - 3847/2 024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-02-28	WRIT BRANC H-8	(Se at No- 42)
2 3 1	59068/ 2024	15.07.2 024	WP (C) - 7514/2 019	SANTOSH KUMAR BEHERA	GENE RAL		Order Dtd. 2024-06-25	WRIT BRANC H-7	(Se at No- 15)
2 3 2	59069/ 2024	15.07.2 024	WP (C) - 6581/2 017	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024-06-25	WRIT BRANC H-5	(Se at No- 47)
2 3 3	59071/ 2024	15.07.2 024	BLAPL- 8176/2 023	SAHASRA NSU SOURAV	GENE RAL		Order Dtd. 2024-07-12	BAIL- 1	(Se at No- 6)
2 3 4	59076/ 2024	15.07.2 024	ABLAPL - 3659/2	KULDEEP MOHANTY	GENE RAL		Order Dtd. 2024-07-12		(Se at No-

			024					6)
2 3 5	59077/ 2024	15.07.2 024	BLAPL- 966/20 22	SURYAKA NTA DASMOHA PATRA	GENE RAL		Order Dtd. 2024-07-11	BAIL- 1 (Se at No- 5)
2 3 6	59078/ 2024	15.07.2 024	ABLAPL - 4669/2 024	RAJENDR A NARAYAN ROUT	GENE RAL		Order Dtd. 2024-07-10	(Se at No- 5)
2 3 7	59079/ 2024	15.07.2 024	ABLAPL - 2832/2 024	RAJENDR A NARAYAN ROUT	GENE RAL		Order Dtd. 2024-07-12	(Se at No- 5)
2 3 8	59166/ 2024	15.07.2 024	WP (C) - 16533/ 2024	MANAS PATI	GENE RAL		Order Dtd. 2024-07-11	WRIT BRANC H-7 (Se at No- 18)
2 3 9	59167/ 2024	15.07.2 024	WP (C) - 13039/ 2007	PRATIMA NAYAK	GENE RAL		Order Dtd. 2010-04-19	(Se at No- 18)
2 4 0	58889/ 2024	15.07.2 024	WPC (OA C) - 1204/2 019	A K MOHANTY	GENE RAL		Order Dtd. 2023-07-11	OA Branc h (Se at No- 1)
2 4 1	58890/ 2024	15.07.2 024	WPC (OA C) - 2068/2 017	KK NATH	GENE RAL		Order Dtd. 2022-09-02	OA Branc h (Se at No- 1)
2 4 2	58891/ 2024	15.07.2 024	OJC- 2476/1 999	N C SINHA	GENE RAL		Order Dtd. 2015-07- 14Petition,Annexure,	(Se at No- 1)
2 4 3	58892/ 2024	15.07.2 024	WA- 580/20 24	S DAS	GENE RAL		Order Dtd. 2024-06-18	WRIT APPEA L (Se at No- 5)
2 4 4	58893/ 2024	15.07.2 024	ABLAPL - 11872/ 2020	R K MALLICK	GENE RAL		Order Dtd. 2021-03-16	CRIMI NAL MISC (Se at No- 9)
2 4 5	58894/ 2024	15.07.2 024	ABLAPL - 8051/2 023	S DASH	GENE RAL		Order Dtd. 2024-07-10	BAIL- 2 (Se at No- 12)
2 4 6	58895/ 2024	15.07.2 024	FAO- 119/20 24	K PARIDA	GENE RAL		Order Dtd. 2024-05-09	MISC. APPEA L SEC. (Se at No- 9)
2 4 4	58896/ 2024	15.07.2 024	CRLA- 654/20	A PARIDA	GENE RAL		Order Dtd. 2024-07-11	CRIMI NAL (Se at

7			24					APPEAL	No-11)
248	58902/2024	15.07.2024	WPC (OA C) - 2900/2017	P K MISHRA	GENERAL		Order Dtd. 2023-10-05	OA Branch	(Seat No-1)
249	58904/2024	15.07.2024	WP (C) - 1333/2022	P K SWAIN	GENERAL		Order Dtd. 2024-05-30	WRIT BRANCH-7	(Seat No-5)
250	58905/2024	15.07.2024	WP (C) - 2376/2003	J R DAS	GENERAL		Order Dtd. 2019-11-18	WRIT BRANCH-2	(Seat No-34)
251	58906/2024	15.07.2024	WA-1476/2022	M R BISWAL	GENERAL		Order Dtd. 2023-04-03	WRIT APPEAL	(Seat No-4)
252	58907/2024	15.07.2024	ABLAPL - 11195/2017	PK JENA	GENERAL		Order Dtd. 2018-06-28		(Seat No-4)
253	58909/2024	15.07.2024	BLAPL-8332/2016	N K ROUT	GENERAL		Entire Order	BAIL-2	(Seat No-12)
254	58910/2024	15.07.2024	BLAPL-893/2020	N K ROUT	GENERAL		Order Dtd. 2020-08-25	BAIL-1	(Seat No-4)
255	58911/2024	15.07.2024	WP (C) - 8762/2018	P K PANI	GENERAL		Order Dtd. 2018-05-18		(Seat No-4)
256	58913/2024	15.07.2024	OTAPL-1/2020	M VERMA	GENERAL		Order Dtd. 2024-05-02	CIVIL REVISION	(Seat No-4)
257	58914/2024	15.07.2024	CRLMC-770/2024	N SAHOO	GENERAL		Order Dtd. 2024-05-20	CRIMINAL MISC	(Seat No-3)
258	58916/2024	15.07.2024	WPC (OA C) - 2828/2012	D SAMAL	GENERAL		Order Dtd. 2022-02-17 Petition, Annexure, Counter, Rejoinder, Entire Order,	OA Branch	(Seat No-1)
259	58918/2024	15.07.2024	ABLAPL - 4156/2024	P K MOHANTY	GENERAL		Order Dtd. 2024-06-24	BAIL-2	(Seat No-7)
2	58921/	15.07.2	WP (C) -	S K	GENE		Entire Order	WRIT	(Se

60	2024	024	8979/2018	MISHRA	RAL			BRANCH-3	(Serial No-28)
261	58923/2024	15.07.2024	WP (C) - 14284/2005	A SUNDARA Y	GENERAL		Order Dtd. 2018-07-11	Petition, Annexure, Counter, Rejoinder,	(Serial No-28)
262	58925/2024	15.07.2024	CRLMC-3856/2011	B C PANDA	GENERAL		Order Dtd. 2011-11-15		(Serial No-28)
263	58926/2024	15.07.2024	WP (C) - 152/2024	S K NAYAK	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH-8	(Serial No-41)
264	58927/2024	15.07.2024	ABLAPL - 67/2024	S K NAYAK	GENERAL		Order Dtd. 2024-02-07		(Serial No-41)
265	58928/2024	15.07.2024	CONTC-4669/2023	S K NAYAK	GENERAL		Entire Order	CONTENT	(Serial No-2)
266	58930/2024	15.07.2024	CRLMC-4977/2023	S P SAMANTA	GENERAL		Order Dtd. 2024-01-31	Petition, Annexure, Entire Order,	CRIMINAL MISC (Serial No-1)
267	59038/2024	15.07.2024	CMAPL-555/2023	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-06-28	M.J.C .	(Serial No-4)
268	59039/2024	15.07.2024	MATA-176/2023	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-07-11	FIRST APPEAL	(Serial No-4)
269	59041/2024	15.07.2024	CRA-169/1998	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2019-01-19		(Serial No-4)
270	59043/2024	15.07.2024	CRLLP-107/2017	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-07-01		(Serial No-4)
271	59046/2024	15.07.2024	WP (C) - 18062/2011	BIJAY KUMAR DAS	GENERAL		Order Dtd. 2012-03-23	Petition, Annexure,	(Serial No-4)
272	59047/2024	15.07.2024	CRLMC-3157/2018	P. K. MOHANTY	GENERAL		Order Dtd. 2024-06-20	Judgement Dtd. 2024-06-20,	CRIMINAL MISC (Serial No-1)

273	59087/2024	15.07.2024	CONTC-1730/2018	A K JATHY	GENERAL		Order Dtd. 2024-07-12	CONTE MPT	(Seat No-3)
274	59088/2024	15.07.2024	RSA-33/2023	M K PANDA	GENERAL		Order Dtd. 2024-06-26 Petition, Annexure, Decree,	SECOND APPEAL	(Seat No-1)
275	59091/2024	15.07.2024	CRLA-23/2003	P K PANDA	GENERAL		Last Order	CRIMINAL APPEAL	(Seat No-4)
276	59094/2024	15.07.2024	WP (C) - 23846/2015	S DAS	GENERAL		Order Dtd. 2024-03-27	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
277	59095/2024	15.07.2024	WP (C) - 6024/2016	S DAS	GENERAL		Order Dtd. 2024-03-27	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
278	59096/2024	15.07.2024	WP (C) - 14615/2024	S DAS	GENERAL		Order Dtd. 2024-06-28	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
279	59097/2024	15.07.2024	CONTC-4561/2024	S K SAHOO	GENERAL		Petition Annexure,		(Seat No-112)
280	59098/2024	15.07.2024	MA-18/2002	G DAS	GENERAL		Order Dtd. 2008-07-17	MISC. APPEAL SEC.	(Seat No-1)
281	59099/2024	15.07.2024	WP (C) - 22554/2017	S K RATH	GENERAL		Order Dtd. 2023-03-14	WRIT BRANCH-3	(Seat No-13)
282	59100/2024	15.07.2024	WP (C) - 21091/2018	J C BARAL	GENERAL		Petition Annexure,	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)

283	59101/2024	15.07.2024	RPFAM-65/2024	A K MISHRA	GENERAL		Order Dtd. 2024-07-02	FIRST APPEAL	(Serial No-4)
284	59138/2024	15.07.2024	FAO-175/2023	G C BARIK	GENERAL		Order Dtd. 2023-07-25	MISC. APPEAL SEC.	(Serial No-2)
285	59139/2024	15.07.2024	WA-1311/2022	P K MOHANTA	GENERAL		Order Dtd. 2024-06-26	WRIT APPEAL	(Serial No-2)
286	59140/2024	15.07.2024	CVREV-326/1994	B DAS	GENERAL		Order Dtd. 1995-12-18		(Serial No-2)
287	59141/2024	15.07.2024	RVWPET - 362/2023	G C JENA	GENERAL		Entire Order	CIVIL REVISION	(Serial No-1)
288	59142/2024	15.07.2024	WP (C) - 3672/2012	B K DAS	GENERAL		Order Dtd. 2014-01-08	WRIT BRANCH-5	(Serial No-22)
289	59143/2024	15.07.2024	WP (C) - 1088/2014	J P MOHANTY	GENERAL		Order Dtd. 2014-04-16Petition,Annexure,		(Serial No-22)
290	59144/2024	15.07.2024	CRLMC-947/2017	A K MISHRA	GENERAL		Order Dtd. 2019-06-07	CRIMINAL MISC	(Serial No-6)
291	59146/2024	15.07.2024	MATA-64/2019	A K MISHRA	GENERAL		Order Dtd. 2021-04-05	FIRST APPEAL	(Serial No-1)
292	59147/2024	15.07.2024	WP (C) - 16137/2024	S B ROUT	GENERAL		Order Dtd. 2024-07-09	WRIT BRANCH-2	(Serial No-8)
293	59148/2024	15.07.2024	FAO-522/2016	G DAS	GENERAL		Order Dtd. 2024-10-21	MISC. APPEAL SEC.	(Serial No-2)
294	59171/2024	15.07.2024	ABLAPL - 6396/2024	A. K. BEHERA	GENERAL		Order Dtd. 2024-07-03	BAIL-1	(Serial No-5)

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